

**Weekly Board**  
**In The Court Of H.H.J. SHRI. A.M. KHAN. (C.R. No. 27)**  
**Criminal Cause List dated 12/10/2020**

Sr. No	Case Type	Case No.	Parties Name	Stage
1	Sessions Case	399/2012	The State DCB CID Bandra Vs Mohd. Mittu Danes Shaikh and others	Arguments
2	Sessions Case	520/2018	The State Nehrunagar p.stn Vs Ankush Pralhad Pandhare and other 2	Hearing
3	CRI MA	3250/2019	Roy Joseph Thomas – Applicant Vs The State of Maharashtra – EOW I	Hearing
4	CRI MA	3251/2019	Roy Joseph Thomas – Applicant Vs The State of Maharashtra – EOW I	Hearing
5	Sessions Case	471/2019 @ 1143/2019	The State of Wadala Railway p.stn Vs Vinod Pokraj Makwana and other	Hearing
6	Sessions Case	472/2019 @ 1142/2019	The State of Wadala Railway p.stn Vs Vinod Pokraj Makwana and other	Hearing
7	Sessions Case	557/2018	The State Pant Nagar p.stn Vs Shivshankar Rammurat Vishwakarma	Reply
8	Sessions Case	575/2020	The State of CSMT Railway p.stn Vs Azgar Iliyas Ansari	Reply

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**Criminal Cause List dated 13/10/2020**

Sr. No	Case Type	Case No.	Parties Name	Stage
1	Sessions Case	754/2016 @ 230/2018	The state of Maharashtra DCB CID Unit X Vs Pradyuman Yadav and others 5	Hearing
2	Sessions Case	416/2020	The state of Maharashtra DCB CID Unit X Vs Virendrakumar @ Binder Karansingh Gujjar	Hearing
3	Sessions Case	482/2019	The State of Maharashtra Sion police station Vs Kishor Ganpat Bobade and others 2	Statement u/s 313 Cr.P.C.
4	Sessions Case	86/2019	The State RCF p.stn Vs Meghraj Pandurang Tiwrekar and other 1	Reply

**Weekly Board**  
**In The Court Of H.H.J. SHRI. A.M. KHAN. (C.R. No. 27)**  
**Criminal Cause List dated 14/10/2020**

Sr. No	Case Type	Case No.	Parties Name	Stage
1	Sessions Case	1184/2019	The State of Maharashtra Worli police station Vs Abdul Haq Gulam Khan	Arguments
2	Sessions Case	1607/2019	The State of Maharashtra Mulund police station Vs Vishwanath Shankar Mhaske	Arguments
3	CRI REV APP	206/2018	Munir Mohd Ahmad Khan – Applicant Vs State of Maharashtra Varsova p.stn	Hearing
4	CRI BAIL APPLN	556/2020	Binder Karansingh Gujjar Vs State of Maharashtra DCB CID p.stn	Hearing
5	Sessions Case	427/2016	The state of Chunabhatti p.stn Vs Shrinivas Yallam Raju Lakka @ Sinnu	Statement u/s 313 Cr.P.C.

**Weekly Board**  
**In The Court Of H.H.J. SHRI. A.M. KHAN. (C.R. No. 27)**  
**Criminal Cause List dated 15/10/2020**

Sr. No	Case Type	Case No.	Parties Name	Stage
1	Sessions Case	338/2016 @ 55/2017	The State of Mulund p.stn Vs Kazi John Sayyad	Hearing
2	CRI APPEAL	561/2017	Ajju C.S. Sindoli – Applicant Vs M/s Rajankumar and brothers and the State of Maharashtra	Hearing
3	CRI REV APP	98/2019	Nareshkumar Bagri – Applicant Vs State of Maharashtra and Tushar Sanghavi	Hearing
4	Sessions Case	241/2017	The State of Mahim p.stn Vs Abid Hussain Tajubhai Sulostra	Statement u/s 313 Cr.P.C.

**Weekly Board**  
**In The Court Of H.H.J. SHRI. A.M. KHAN. (C.R. No. 27)**  
**Criminal Cause List dated 16/10/2020**

Sr. No	Case Type	Case No.	Parties Name	Stage
1	CRI APPEAL	476/2017	Pradeep Oza – Applicant Vs Pushp Holdings Ltd and the State of Maharashtra	Judgment
2	Sessions Case	835/2019	The State of Vakola p.stn Vs Ajeemshad Amirshad Khan and others 6	Hearing
3	Sessions Case	2065/2019	The State of Vakola p.stn Vs Nelson @ Acchu John Dsouza	Hearing
4	Sessions Case	589/2017	The State of Dharavi p.stn Vs Sanaulla Jauwad Hussain and other	Reply

**Weekly Board**  
**In The Court Of H.H.J. SHRI. A.M. KHAN. (C.R. No. 27)**  
**Criminal Cause List dated 17/10/2020**

Sr. No	Case Type	Case No.	Parties Name	Stage
1	CRI REV APP	1184/2018	Arvind Mamanian – Applicant Vs State of Maharashtra	Hearing